# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 16.09.2021 (THURSDAY) <u>COURT – III (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

## For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	
2.	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4

### For Admission (Fresh Cases)

r of Admission (Fresh Cases)					
3.	Comp. App. (AT) (Ins) No. 541 of 2021	Santosh Ramesh Patange Vs. Rajiv Chakraborty & Anr.	Subrata Das	Fatema Kachiwalla Anjali Anchayil-R1	
4.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia		
5.	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta		
6.	Comp. App (AT) No. 108 of 2021	Suhas Vadilal Mehta & Anr. Vs. Sayaji Industries & Ors.	Malak Bhatt	Anushree Kapadia	

#### For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 171 of 2021	Paresh K. Shah Vs. C.A Nirav Anupam Tarkas & Anr.	Gaurav Nair	G.P. Madaan Aditya Madaan-R1 Sumit Sharma	
8.	Comp. App. (AT) No. 81 of 2021	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8	

## For Hearing

ror nearing					
9.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2	
10.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. <b>With</b>	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj	
11.	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8	

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By order of Hon'ble Acting Chairperson -sd/-Registrar